


10.04.2014

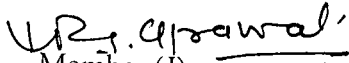
O.A. No. 65/2009

Hon'ble Shri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

Shri Gajendra Yadav holding brief for Shri S. P. Singh , learned counsel for the applicant submits that he does not want to press the present O.A.. Shri S. P. Singh is present On behalf of Respondent No. 1 whereas, Shri Rajendra Singh holding brief for Shri U. N. Mishra, learned counsel for the respondent Nos. 2 to 4 is present.

As submitted by the learned counsel for the applicant, the O.A. is dismissed as not pressed. No order as to costs.


Member (A)


Member (J)

vidya

on
copy of order
dated 10-4-14
Bikram
15-4-14